

**Notification No. 2308/XVIII-235 (LL)-51, dated
October 1, 1951, published in U.P. Gazette,
Extra., dated October 1, 1951**

In exercise of the power conferred by Section 12 of the Uttar Pradesh Sugar and Power Alcohol Industries Labour Welfare and Development Fund Act, 1950 (U.P. Act No. XVI of 1950), read with Rule 3 of the Uttar Pradesh Sugar and Power Alcohol Industries Labour Welfare and Development Fund Rules, 1951, the Governor is pleased to constitute the Advisory Committee, referred to therein, as follows :

1.	Hon'ble Minister of Labour, Uttar Pradesh	Chairman	
2.	Labour Welfare Commissioner, Uttar Pradesh, Kanpur	Vice Chairman	
3.	Secretary to Government, Uttar Pradesh, Labour Department, Lucknow.	Member	
4.	Cane Commissioner, Uttar Pradesh, Lucknow	Member	
5.	Chief Engineer, Public works Department, Buildings and Roads Branch Lucknow	Member	
6.	Deputy Secretary to Government, Uttar Pradesh, Labour Department, Lucknow	Member	
7.	Sri Kashi Nath Pandey, General Secretary, Zila Chini Mill Mazdoor Federation, Padrauna, Deoria	Member	
8.	Sri Suraj Prasad Awasthi M.L.A. 10/67, Khallasi Lines, Kanpur	Member	
9.	Dr. B.K. Chowdhary, Hind Pharmacy, Dharamshala Bazar, Gorakhpur	Member	Representatives of Workmen
10.	Sri Narain Datta Tewari, Joint Secretary, Hind Chini Mazdoor Federation, Rose Villa, Talli Tal, Naini Tal	Member	
11.	Sri Tara Chand Sethi, Member, Working Committee, Hind Chini Mazdoor Federation C/o Socialist Party Office Nakhas Bazar, Saharanpur	Member	
12.	Sri B.D. Shukla, 30 Gopal Niwas, Sunderbagh, Lucknow	Member	
13.	Sri R.D. Narang, Basti Sugar Mills, Basti	Member	
14.	Sri Surendra Singh Saraya Sugar Factory, Sardarnagar, Gorakhpur	Member	
15.	Sri H.S. Brar, 21, Ashok Marg, Lucknow	Member	
16.	Sri Hariraj Swarup, Sir Shadi Lal Sugar Mills, Mansoorpur, District Muzaffarnagar	Member	Representatives of Employers
17.	Sri P.A.F. Lugg, Sutherland House, Kanpur	Member	
18.	Sri Charat Ram, Managing Director, Member Delhi Cloth and General Mills Co. Ltd., Delhi	Member	